

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER	: --
PETITION NUMBER	: CP(CA)/34/2017
NAME OF THE PETITIONER	: Raakhee Shashikant
NAME OF THE RESPONDENT(S)	: AARYAN Institute of Management Pvt Ltd & Anr
UNDER SECTION	: Sec 241/242 of CA, 2013

ORDER

The petition is adjourned to **07.05.2024** for hearing.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk